

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 684/2017

The 18th day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Ms. Vandna Parmar, Group-C
D/o. Sh. Shiv Singh Parmar,
Aged about 26 years,
R/o D-518, Pul Prahaladpur,
Badarpur, New Delhi-110014.

Designation : Assistant Public Health Inspector. .. Applicant

(By Advocate: Ms. Pragnya Routray)

Versus

1. Secretary, Urban Development &
Director of Local Bodies
Govt. of NCT of Delhi
9th Level, "C" Wing
Delhi Secretariat
New Delhi.

2. South Delhi Municipal Corporation
Through its Commissioner,
Civic Centre,
Minto Road,
New Delhi-110002.

3. Delhi Subordinate Services Selection Board
Through its Chairman
FC-18, Institutional Area,
Karkardooma
Delhi-110092.

.. Respondents

(By Advocate: Shri C.S.S. Pillai for Shri K.M. Singh for R-3 and
Shri Yudhishter Sharma for R-2)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Ms. Pragnya Routray, learned counsel for the applicant, on instructions from the applicant, who is present in the court, seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /